

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ 'बी.', चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH 'B' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE: SMT. DIVA SINGH, JM & SMT. ANNAPURNA GUPTA, AM

आयकर अपील सं./ ITA No. 319/CHD/2020

निर्धारण वर्ष / Assessment Year : 2016-17

Smt. Savitri Devi, Prop. Hotel Mount View, Jogiwara Road, Mcleodganj, Tehsil-Dharamshala, Distt. Kangra), (H.P.).	बनाम VS	The ACIT, Cricle, Palampur.
स्थायी लेखा सं./PAN /TAN No: AEUPD8160N		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Sanjeev Rana, Advocate
राजस्व की ओर से/ Revenue by : Shri Ashok Khanna, Addl. CIT

तारीख/Date of Hearing : 05.07.2021
उद्घोषणा की तारीख/Date of Pronouncement : 08.07.2021

आदेश/ORDER

PER DIVA SINGH

By the present appeal, the assessee has assailed the correctness of the order dated 30.04.2020 of CIT(A), Palampur pertaining to 2016-17 assessment year on various grounds.

2. However at the time of hearing, ld. AR relying on the application dated 16.06.2021 submitted that the assessee intends to avail of settlement under "The Direct Tax Vivad Se Vishwas Scheme, 2020". In these circumstances, the assessee prays for withdrawal of the appeal.

3. The Id. Sr.DR Shri Ashok Khanna on a perusal of record had no objection to the prayer of the assessee.

4. We have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeal of the assessee is dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 8th July,2021.

Sd/-

(अन्नपूर्णा गुप्ता)
(ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

“Poonam”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

Sd/-

(दिवा सिंह)
(DIVA SINGH)

न्यायिक सदस्य/ Judicial Member

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar